

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

29

ORDER SHEET

Original

APPLICATION NO. 111 OF 2003

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

15/12/2009

Mr. Vijay Mehta, Counsel for applicant.
Mr. Salil Trivedi, Counsel for respondents.

Heard.

The O.A. is dismissed by a
separate order for the reasons recorded
therein.

Dr. K. B. SURESH
Judicial Member

Dr. K. S. SUGATHAN
ADMN. MEMBER